

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) No, Sir.

(b) and (c) Do not arise.

Disinvestment Commission

112. SHRI SRIBALLAV PANIGRAHI : Will the Minister of INDUSTRY be pleased to state :

(a) the manner in which the Disinvestment Commission has helped in abating the criticism associated with the sale of PSU equity in the past;

(b) the target set of disinvestment during the 1996-97 together with the details of the disinvestment; and

(c) the steps taken by the Government to see the disinvestment is done keeping in view the market conditions?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) The Disinvestment Commission was set up on 23.8.96. However, since then no disinvestment of PSU shares has taken place

(b) As per the Budget for 1996-97 Rs. 5000 Crores was proposed to be raised from PSU disinvestment during the current year. No disinvestment, however, has taken place so far in 1996-97.

(c) Market conditions are kept in view in the disinvestment process.

[English]

KVIC

113. SHRI PAWAN DIWAN :
SHRI MOHAMMAD ALI ASHRAF FATMI :

Will the Minister of INDUSTRY be pleased to state :

(a) the names of the districts where the employment oriented programmes of Khadi and Village Industries Commission are being implemented; and

(b) the criteria followed for the adoption of districts for the employment schemes of Khadi and Village Industries Commission ?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) For District Special Employment Programme, 71 districts all over the country were selected. The list is enclosed as Statement.

Out of these 71 districts, the KVIC could launch the programme in 25 districts namely : Mou, Jaunpur, Jhabua, Sarguja, Raipur, Chamba, Chandrapur, Dausa, Jaipur, Tonk, Adilabad, Kurnool, East Godawari, Kolar, Banaskantha, Kalahandi, Anantnag, Saharsa, Alleppy, Thrissur, Pathnamthitta, Kozhikode, Ramnathpuram, Tirunelveli and Ambala.

For the rest of the districts and to carry on the programme further, money has now been released to the

State KVI Boards for direct implementation by the States and action is being taken by them for speedy implementation.

(b) Districts for implementing special employment programmes were selected taking into consideration the backwardness, the wage level and other infrastructure facilities for the development of Khadi and Village Industries in the District.

Statement

Names of the Districts where the Employment Oriented Programmes of Khadi & Village Industries Commission have been sanctioned

State	SISI	Districts
1	2	3
Andhra Pradesh	Hyderabad	Kurnool Adilabad Mehboob Nagar Prakasham Karimnagar East Godavari Srikakulam
Arunanchal Pradesh	Guwahati	Changlang
Assam	Guwahati	Marigon Lakhimpur
Bihar		Saharsa Godda Madhubani Gaya
Gujarat	Ahmedabad	Banaskhanta Panchmahal Kutch
Himachal Pradesh	Solan	Chamba Kullu & Manali
Haryana	Karnal	Rewari
Jammu & Kashmir	Jammu	Anant Nag Jammu
Karnataka		Kolar Raichur Dharwad Chitradurga
Kerala	Trichur	Alleppy Pathanamthitta Thrissur Kozhikode
Madhya Pradesh	Indore	Sarguja Bhind Guna

1	2	3
		Raipur Jhanbua Betul
Maharashtra	Bombay	Chandrapur Yavatmal Beed Nanaded Raigarh & Ratnagiri
Manipur	Imphal	Imphal
Meghalaya	Guwahati	East Garo Hills West Garo Hills South Garo Hills
Mizoram	Imphal	Lunglei & Aizwal
Nagaland	Imphal	Dimapur & Kohima
Orissa	Cuttack	Kalahandi Phulbani Koraput Dhankanal
Punjab	Ludhiana	Hoshiarpur
Rajasthan	Jaipur	Dausa Tonk Udaipur Jaipur
Tripura	Agartala	Tripura (West)
Tamil Nadu	Madras	Ramanathapuram Tirunelveli Dharmapuri North Arcot South Arcot
Uttar Pradesh		Mau Almora & Pithoragarh Chamauli & Uttarkashi Mathura Shahjahanpur Jhansi Jaunpur
West Bengal	Calcutta	Birbhum North 24 Parganas & South 24 Parganas Malda Nadia
Sikkim	Gangtok	Sikkim

Joint Venture Car Project

114. SHRI K.P. SINGH DEO : Will the Minister of INDUSTRY be pleased to state :

(a) whether some of joint venture units in the field of car projects are facing severe financial crisis;

(b) if so, the reasons therefore; and

(c) the steps taken by the Government to remedy the situation ?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) Ministry of Industry has not received any representation regarding financial crisis faced by joint venture in car projects.

(b) and (c) Do not arise.

[Translation]

Closure of Mines Under BCCL

115. PROF. RITA VERMA : Will the Minister of COAL be pleased to state :

(a) whether there is any proposal to close down coal mines of Bharat Coking Coal Limited where cost of production is on high side;

(b) if so, the names of coal mines which have been identified for closure;

(c) the cost of production in such coal mines;

(d) the number of labourer engaged in such coal mines;

(e) the grades of coal mined from these mines; and

(f) the steps taken to rehabilitate the labourers working in those mines in the event of closure ?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) There is no proposal at present to close down any coal mine in Bharat Coking Coal Limited.

(b) to (f) Do not arise in view of (a) above.

[English]

Third Partnership Summit By CII

116. SHRI MADHAVRAO SCINDIA : Will the Minister of INDUSTRY be pleased to state :

(a) the precise outcome of the Third Partnership Summit organised by the Confederation of India Industry, in January 1997 in Calcutta, in terms of securing foreign direct investment in core sections and infrastructure; and

(b) the steps taken by the Government so far to eliminate middle men, minimise procedural delays and bringing about transparency in matters of investment in different sectors of economy ?